

terms and conditions of the allocation letters, it is categorically mentioned that in the event of willful delay in the development of coal blocks and in setting up of the end use project, the Govt. would take appropriate action to de-allocate the said block. Government periodically monitors and reviews the development of allocated blocks as well as end use plants by the allocatee companies in the review meetings. Wherever delays are noticed, Government issues show cause notices and advisories to such allocatees cautioning them to bring the coal blocks into production as per the guidelines/milestones chart. After the review meeting held in June, 2009 show cause notices were issued to allocatees of 48 coal/lignite blocks. Based on the recommendations made by the Review Committees on the basis of progress made by allocate companies, 10 blocks have been deallocated and mining lease in respect of one block has been declared void till date. The State Govts. were requested to form a Monitoring Committee headed by the Chief Secretary to facilitate expeditious development of coal/lignite blocks. The Coal Controller's office is also monitoring on regular basis the achievement of different milestones.

The last review meeting was held on 20th and 21st July, 2010 with all the coal block allocatees to review the development of coal blocks and the end use projects. Accordingly, the Review Committee has recommended to issue show cause notices to 45 Govt. companies and 48 private companies.

Survey for coal reserves in Chhattisgarh

†2023. SHRI SHIVPRATAP SINGH: Will the Minister of COAL be pleased to state:

(a) whether Government has conducted any survey to explore the existing coal reserves in Chhattisgarh, district-wise;

(b) the number of coal mines in operation, the number of those closed down along with the number of those which are being operationalised, so far;

(c) the number of coal blocks allocated to private sectors in the State; and

(d) the number of units of small industries which are provided coals and the grade of coal supplied along with the mines from which they are supplied?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):
 (a) As per the latest inventory of Geological Resources of Coal in India by Geological Survey of India (GSI), as on 1.4.2010, a total of 46.7 Billion Tonnes of coal resources have been estimated in the State of Chhattisgarh. The District-wise details of these coal resources is given below:

(in Million Tonnes)

| District | Total Geological Resources of Coal | | | |
|----------|------------------------------------|-----------|----------|----------|
| | Proved | Indicated | Inferred | Total |
| Surguja | 3579.76 | 8600.20 | 619.58 | 12799.54 |
| Bilaspur | 4980.58 | 5885.67 | 838.58 | 11704.83 |
| Rajgarh | 3880.67 | 15744.30 | 2552.72 | 22177.64 |
| Total | 12441.01 | 30230.17 | 4010.88 | 46682.01 |

(b) As on 01.04.2010, the number of working coal mines in Chhattisgarh under Coal India Limited (CIL) are 54. The number of coal mines closed/abandoned/discontinued in Chhattisgarh under CIL are 20 since nationalization.

(c) Till date 24 coal blocks have been allocated to the private sector entities in the State of Chhattisgarh.

(d) Presently there are 157 units belonging to Chhattisgarh State drawing coal from South Eastern Coalfields Limited (SECL) mines under Fuel Supply Agreements. There is no fixed source of supply for any industry. All the units are taking coal of all grades from all mines of SECL as per availability and entitlement. Further, there are some more units with annual requirement not exceeding 4200 tonnes per annum drawing coal from 2 State nominated agencies namely Chhattisgarh State Industrial Development Corporation Limited and Chhattisgarh Steel Rollers Association. Coal is also drawn by consumers participating in e-auctions.

Supply of quality of coal by CIL

†2024. SHRIBALAVANT ALIAS BAL APTE: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited (CIL) and its subsidiary companies have been able to supply adequate and quality coal to thermal power plants in the country according to their demand during the last three years and the current year;

†Original notice of the question was received in Hindi.